

RAJYA SABHA SECRETARIAT

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OF INDIA PART I
SECTION 2.

PARLIAMENT HOUSE ANNEXE
NEW DELHI

Dated the 19th August, 2014

N O T I F I C A T I O N

No. RS/15/2014/71-Perl. – In terms of Section 5 (1) of the Right to Information Act, 2005, the Competent Authority has appointed Shri K.P. Singh, Director in the Rajya Sabha Secretariat as the Central Public Information Officer in the Secretariat with effect from the forenoon of 11th August, 2014 and until further orders.

Sd/-
(S. RANGARAJAN)
JOINT DIRECTOR

To,
The Manager,
Government of India Press,
Faridabad.

No. RS/15/2014/71-Perl.

Dated the 19th August, 2014

Copy to :-

1. Office of the Hon'ble Chairman, Rajya Sabha
2. Office of the Secretary-General
3. Office of A.S. (P)
4. Shri K.P. Singh
5. Notification Book
6. Gradation List File
7. Stores Section
8. Notice Office
9. Estt. (G) Section
10. Estt. (A/Cs) & Budget Section
11. CPIC, Parliament House
12. G.A. Section
13. D.G.A.C.R. (CAP), New Delhi
14. All Officers/Sections/P.S.s/P.A.s and
Pay & Accounts Office, Rajya Sabha

(S. RANGARAJAN)
JOINT DIRECTOR